PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 27th Aug, 2026

No. 1084 A: On being relieved of his present assignment, the services of Sri Purushottam Mishra, Principal District & Sessions Judge, Bhojpur at Ara is placed at the disposal of the State Government in the General Administration Department, Patna for his appointment to the post of Member Secretary, Bihar State Legal Services Authority, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No..... / Dated, Patna the .....Aug, 2026
(P.F.-XIX-140-2009)

Copy forwarded to Sri Purushottam Mishra, Principal District & Sessions Judge, Bhojpur at Ara with a direction to make over charge of his present office at Ara, on receipt of the notification of the State Government in the Department of General Administration, Patna, placing his services at the disposal of the Law Department, as also the notification of the Law Department of the State Government, appointing him as Member Secretary, Bihar State Legal Services Authority, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No. 78673 – 78688 **/ Dated, Patna the.** 27th **Aug, 2026**

Copy forwarded to the The Secretary, General Administration Department, Government of Bihar, Patna with reference to his Department's Notification No. 15608 dated 25.08.2026 / Secretary-cum-Legal Remembrancer, Law Department, Government of Bihar, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C) Department, Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General